IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

33. **C.P. (IB)/675(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical) MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.09.2023**

NAME OF THE PARTIES: Cs Shilpa K Dixit Liquidator For M/S. Hps Wellness Private Limited

SECTION: 59 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. Ms. Surekha Yadav a/w Mr. Avinash R. Khanolkar, Ld. Counsel for the Petitioner present.

2. RoC report is awaited.

3. List this matter for further consideration on **12.10.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

11.09.2023 / *Bmb*